REDUCTION IN THE PRICE OF COOKING GAS

89. SHRI VENIGALLA SATYANARAYANA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is fact that the Indian Oil Corporation has decided to reduce the price of the cooking gas marked in India; and

(b) if so, what would be its effect on the supply of gas by other Companies?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) and (b) After careful consideration of all the relevant data, the Government has recently decided to fix the price of L.P. Gas on a rational basis similar to that adopted in the case of other bulk refined petroleum products. The revised selling prices which will not be higher than the current selling prices and which will be applicable to all the marketing companies will start coming into force with effect from the 1st August 1972 and will become operative everywhere latest by the 7th August 1972.

रेलों में डीजल तथा विद्युत इंजन

90. श्री नागेश्वर प्रसाद शाही क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलों में इस समय कितने डीजल तथा विद्युत् इंजन प्रयोग मे लाए जा रहे हैं; और

(ख) पूर्वोत्तर रेलवे में कितने डीजल इंजन प्रयोग में लाये जा रहे हैं ?

†[DIESEL AND ELECTRIC ENGINES WITH RAILWAYS

90. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of RAILWAYS be pleased to state:

(a) The number of diesel and electric engines in use at present with the Railways; and

(b) The number of diesel engines in service with the North Eastern Railway?]

रेल मंत्रालय में उपमंत्री (श्री मुहम्मद शफी कुरेशी) : (क) 1-4-1972 को रेलों पर उपयोग में लाये जा रहे डीजल तथा बिजली रेल इंजनों की संख्या इस प्रकार थी :—

	बड़ी लाइन	मीटर लाइन	छोटी लाइन
डीजल	972	299	43
बिजली	618	20	..

(ख) कुछ नहीं ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) As on 1-4-1972, the following number of diesel and electric engines were in use with the Railways:—

	Diesel	Electric
Broad Gauge .	972	618
Metre Gauge .	299	20
Narrow Gauge .	43	..

(b) Nil.]

भारत के संविधान का हिन्दी में प्रकाशन

91. श्री सीताराम सिंह :
श्री नागेश्वर प्रसाद शाही :
श्री लाल आडवाणी :
श्री रतन लाल जैन :
श्री जगदीश प्रसाद माथुर :
श्री डी० के० पटेल :

क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के संविधान का प्राधिकृत हिन्दी पाठ जिसका न्यायालयों में प्रमा-

† [ ] English translation.

शिकता के साथ प्रयोग किया जा सके, छप गया है; यदि हां, तो क्या यह बाजार में उपलब्ध है ;

(ख) भारत का संविधान पिछली बार हिन्दी में कब छापा गया था ;

(ग) क्या उसके पाकेट संस्करण का प्रकाशन किये जाने का भी विचार है; और

(घ) क्या संविधान की प्रतियां रियायती दरों पर बेची जायेंगी जिससे कि वह सामान्य व्यक्ति को भी उपलब्ध हो सके ?

†[PUBLICATION OF CONSTITUTION OF INDIA IN HINDI

91. SHRI SITARAM SINGH :
SHRI NAGESHWAR PRASAD SHAHI :
SHRI LAL K. ADWANI :
SHRI RATTAN LAL JAIN :
SHRI JAGDISH PRASAD MATHUR :
SHRI D. K. PATEL :

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the authentic Hindi version of the Constitution of India, which could be used authoritatively in Courts has been printed, if so, whether it is available in the market;

(b) when was the Constitution of India in Hindi last printed;

(c) whether any pocket edition of the same is also proposed to be brought out ; and

(d) whether copies of the Constitution will be sold at concessional rates so as to make available to the common man?]

विधि और न्याय मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) (क) जी नहीं।

(ख) संविधान का 1 दिसम्बर, 1957 तक यथासंशोधित द्विभाषी संस्करण विधि मंत्रालय द्वारा 1959 में प्रकाशित किया गया था, जिसमें अंग्रेजी पाठ और उसका हिन्दी रूपान्तर आमने-सामने दिए गए हैं ।

(ग) इस समय तो नहीं । प्राधिकृत अनुवाद के तैयार होने के पश्चात् ही इस पर विचार किया जाएगा ।

(घ) संविधान के अद्यतन हिन्दी रूपान्तर को विक्रय कीमत नियत करने के प्रश्न पर उस समय विचार किया जाएगा जब ऐसा रूपान्तर प्रकाशन के लिए तैयार हो जाएगा ।

†[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No, Sir.

(b) A diglot edition of the Constitution with the English text and the Hindi translation thereof side by side, as modified upto the 1st December, 1957 was published by the Ministry of Law in 1959.

(c) Not for the present. After an authorised translation is ready this would be considered.

(d) The question of the sale price to be fixed for a copy of the up-to-date Hindi version of the Constitution will be considered when such a version is ready for publication.]

STUDENT'S CONCESSION FOR RAILWAY JOURNEY

92. CHAUDHARY A. MOHAMMAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under Government's consideration to allow concession to sudents at any time during the period of one year on the recommendation of the head of the school/college for the grant of such concession to enable the students to visit their native place; and

(b) if so, the details of the scheme and when it will come into force?

† [ ] English translation.